

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 29 of 2013 &  
IA No. 45 of 2013**

**Dated : 17<sup>th</sup> December, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Nabha Power Ltd. & Anr. ...Appellant(s)**

**Versus**

**Punjab State Power Corporation Ltd. & Anr. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. S. Ganesh, Sr. Adv.  
Mr. Aniket Prasoon**

**Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan for R-1  
Mr. Sanjay Sen Sr. Adv.  
Ms. Shikha Ohri for R-2**

**ORDER**

Post the matter for further hearing on **07.01.2014** at 12.30  
p.m.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Ts/ak